COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 249 OF 2017

Dated: 24th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Torrent Power Limited Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Nivesh Kumar for

Mr. H.S. Jaggi

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on <u>12.09.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd